COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 402 OF 2017 &
IA NO. 1177 OF 2017

Dated: 10th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Solar Energy Corporation of India Ltd. .... Appellant(s)
Vs.
M/s. Welspun Energy Private Limited & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhas Bajaj
Mr. Ankit Roy

Counsel for the Respondent(s) : Mr. Vikas Singh, Sr. Advocate
Ms. Pragya Ohri
Ms. Kanita Kumar

ORDER

The learned senior counsel, Mr. Vikas Singh, accepts notice on behalf of the first Respondent.

Issue notice to the Respondent No.2 returnable on 7.2.2018. Dasti, in addition, is permitted.

List this matter for filing affidavit of service notice to the second Respondent on ***07.02.2018***.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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